

(5)

Central Administrative Tribunal  
Principal Bench, New Delhi.

CP-289/2004 in  
OA-2617/2002

New Delhi this the 11<sup>th</sup> day of October, 2004.

Hon'ble Shri V.K. Majotra, Vice-Chairman(A)  
Hon'ble Shri Shanker Raju, Member(J)

1. Fateh Singh,  
Post Office Nimbi,  
Zilla Mahendragad,  
Haryana.
2. Ved Pal,  
S/o Sh. Bola Ram,  
H-526, Sarojini Nagar,  
New Delhi-23.
3. Ranbir Singh,  
S/o Sh. Roop Chand,  
VPO Bayanpur Sonipat,  
Haryana-131002.
4. Jai Singh,  
S/o Sh. Roop Chand,  
VPO Dobh District, Rohtak,  
Haryana-124418.
5. J.C. Khatri,  
S/o Sh. Amir Singh Khatri,  
VPO Panchi Jatiyan District,  
Sonipat, Haryana.
6. Narinder Kumar,  
S/o Sh. Risal Singh,  
VPO Bhalout District,  
Rohtak, Haryana-124401.
7. Kali Ram,  
G-81, C-15, Rajdhani Park,  
Nangloi, Delhi-41.
8. Manohar Singh,  
S/o late Sh. Kanwar Singh Mapht,  
C/o Sh. Vikram Singh,  
H-147 D.D. Colony,  
Shadipur, New Delhi.

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9. Sant Kumar,  
S/o Sh. Chander pal Singh,  
Village Kharak Khuard,  
PO Kharak Kalam,  
District Bhiwani,  
Haryana  
.....  
(through Ms. Anita Sharoha, Advocate) Petitioners

Versus

1. D.R. Masalkar,  
Council of Scientific Industrial  
Research, Director General,  
Anusandhan Bhavan,  
2, Rafi Marg,  
New Delhi-1.  
2. Sudhir Kumar,  
Joint Secretary(Adminn),  
CSIR, Anusandhan Bhavan,  
2, Rafi Marg,  
New Delhi-1. .... Respondents

Order (Oral)  
Hon'ble Shri V.K. Majotra, Vice-Chairman(A)

On the objection raised on behalf of the respondents to the effect that this contempt petition has not been made in the prescribed format, learned counsel of the petitioners seeks and is allowed to withdraw the C.P. with liberty. Notices are discharged.

*S. Raju*  
(Shanker Raju)  
Member(J)

*V.K. Majotra*  
(V.K. Majotra)  
Vice-Chairman(A)

11-10-04

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